

IN THE HIGH COURT OF BOMBAY AT GOA

WP No.22-2021

Ramanth Naik (Dec.)
thr. Lrs

..... Petitioner

V e r s u s

Praful Damu Naik and ors.

..... Respondents

Adv. Shirin Naik for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 5th January, 2021.

ORDER:

Issue notice to the respondents, returnable on 19/1/2021.

2. Post the matter on 19/1/2021.
3. In the meanwhile, the impugned order stands suspended.

DAMA SESHADRI NAIDU, J.

AP/-